

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 26.07.2019

NOTICE

Take notice that the following matters listed on 29.07.2019 (Monday) in the Court of Chairperson at 02:00 PM will not be taken up and the next date of hearing is indicated below: -

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 330 of 2018	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	29.07.2019	30.07.2019
2.	Comp. App. (AT) (Ins) No. 536 of 2019 & I.A No. 1857 of 2019	IDBI Bank Ltd. Vs. Anuj Jain IRP, Jaypee Infratech Ltd. & Anr. With	29.07.2019	30.07.2019
3.	Comp. App. (AT) (Ins) No. 708 of 2019	Jaypee Greens Krescent Home Buyers Welfare Association & Ors. Vs. Jaypee Infratech Ltd Through Anuj Jain, Interim Resolution Profession.	29.07.2019	30.07.2019
4.	Compensation Application (AT)No. 02 of 2018	Maharashtra State Power Generation Co ltd Vs Nair Coal Services Ltd Ors	29.07.2019	30.07.2019
5.	Comp. App. (AT) (Ins) No. 230 of 2019	KSB Shanghai Pump Company Ltd Vs. Lanco Infratech Ltd & Ors. With	29.07.2019	30.07.2019
6.	Comp. App. (AT) (Ins) No. 234 of 2019	TLT – Turbo (Sichuan) Co. Ltd. Vs. Lanco Infratech Ltd. & Ors. With	29.07.2019	30.07.2019
7.	Comp. App. (AT) (Ins) No. 235 of 2019	Beijing Power Equipment Group Co. Ltd. Vs. Lanco Infratech Ltd. & Ors.	29.07.2019	30.07.2019
8.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	29.07.2019	30.07.2019

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By Order
-sd/-

Registrar